283

ween No. 1 and 2 and No. 2 and 3. specially with reference to consumers?

Shri C. Subramaniam: We have fixed the reasonable margins between the producers' price and the wholesalers' price and the wholesalers' price and the retailers' price. On that basis, the notifications of prices have been made in six or seven of the States. But we are going to fix prices on a more comprehensive scale for whole of India at the producers' level, the wholesalers' level and the retailers' level allowing only a fair margin.

श्री चं ला चौघरी: किन किन राज्यों में भ्राप ने खाद्यान्न के मृत्य निर्धारित किये हैं ?

Congestion in Calcutta and Bombay **Ports**

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Dr. Ranen Sen: Shri Vishram Prasad: Shri Dinen Bhattacharya: Dr. Saradish Roy: Shri Surendra Pal Singh: Shri Jagdev Singh Siddhanti: Shri Yashpal Singh: Shri Prakash Vir Shastri: Shri S. M. Banerjee: Shri P. Venkatasubbaiah: Shri P. C. Borooah: Shri Bade: Shrimati Savitri Nigam: Shri Yamuna Prasad Mandal: Shri M. L. Dwivedi: Shri S. C. Samanta: Shri P. C. Barman: Shri C. K. Bhattacharyya: Shri Kapur Singh: Shri Solanki: Shri Buta Singh: Shri Narasimha Reddy: Shri P. R. Chakraverti: Shri K. N. Tiwary: Shri Eswara Reddy: Shrimati Renu Chakravartty: Shri A. V. Raghavan: Shri Indrajit Gupta:

Shri Bibhuti Mishra:

Shri Mohan Swarup:

Shri J. B. S. Bist: Shri P. K. Deo:

Shri Hukam Chand Kachhavaiya: Shri Krishnapal Singh: Shri Mohammad Elias: Shri D. N. Tiwary:

Will the Minister of Transport be pleased to state:

- (a) whether there was recently a congestion of ships in Calcutta and Bombay ports for several days affecting delivery of foodgrains from ships;
 - (b) if so, the reasons therefor;
- (c) the steps taken or proposed to be taken to improve the situation; and
- (d) the amount of loss sustained in foreign exchange by way of demurrage at these two ports?

The Minister of Transport (Shri Raj Bahadur): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3001/641.

Dr. Ranen Sen: In the statement I find, among the various reasons, it is stated that there was a fall in output of foodgrain labour engaged in bagging. My question is: Has the attention of the Minister been drawn to statement issued by important Congress leaders of the trade unions of the port and dock workers of Calcutta that the output of labour did not deteriorate but on the other hand it is the bungling made by the Dock Labour Board in respect of labourers that was responsible for this catastrophe in the Calcutta port?

Shri Raj Bahadur: There was a slight decline in the output per capita of the labour, and I think that it would be too much to ignore that fact. If I may be permitted to say, in the case of Bombay, whereas the average discharge per day in the month of April was 2,334 tons, it came down to 655 tons in the month of May. I have quoted the figure for only one of the days. I would not like now to go into all the figures for all the days.

Dr. Ranen Sen: I was asking about Calcutta,

Shri Raj Bahadur: I do not have the figures with regard to Calcutta here with me.

Dr. Ranen Sen: Is it a fact that the condition of the labour in the Calcutta dock is worse than that of the labour in the Bombay dock?

Shri Raj Bahadur: I think the only difference there is that we have not been able to introduce the incentive scheme, so far as the dock labour is concerned in the port of That is not because we do not want it. We have been trying for it, but we have got to make the unions and their representatives agree to that. We hope that the negotiations that are at present taking place will result in introduction of the incentive scheme very soon. Apart from that, we have already asked the people concerned to provide for some sort of a bonus for an output beyond a certain datum line or level, even pending that,

भी विभाग प्रसाव: इस स्टेटमेंट में यह लिखा है कि बम्बई में 30 लाख रुपया और कलकत्ता में 10 लाख रुपया डेमरेज के तौर पर देना पड़ा। मैं यह जानना चाहता हूं कि क्या इस को दृष्टि में रखते हुए सरकार बन्दरगाहों पर मकेनिकल सिस्टम धाफ धनलोडिंग को इस्तेमाल करना चाहती है या नहीं।

श्री राज बहातुर: मिकैनिकल सिस्टम प्राफ़ प्रनलोडिंग की धावश्यकता है, इस में कोई सन्देह नहीं है। लेकिन इस सिससिले में यह भी देखना पड़ेगा कि लेबर को कोई ज्यादा तक्तीफ़ न हो भीर मनएम्प्लायमेंट न बढ़े। दोनों में सामंजस्य लाना पड़ेगा।

Shri Surendra Pal Singh: In respect of the Calcutta port, at page 4 of the statement, it has been stated that:

"Bore-tide restrictions resulted in detentions at Sandheads from the 7th to the 14th in the months of June and July."

and that also had caused congestion. In this connection, may I know whether it is not a fact that for the past few years, bore-tides have become more intense and frequent in the river in Calcutta, and if so, what remedies have been sought to remove this difficulty?

Shri Raj Bahadur: Bore-tide 18 anessentially unavoidable feature in any
riverine port. It is impossible to save
a riverine port completely from this
trouble of bore-tides. Even so, tne
only remedy is to provide for sufficient
head of water, and that would be
available only when the Farrakka barrage comes in. Even despite that, we
have been trying to maintain the level
of the output.

श्री प्रकाशशीर जास्त्री: क्या सरकार को कुछ इस प्रकार के पत्र या जापन प्राप्त हुए हैं कि बम्बई बन्दरगाः में जहाजों से धनाज को उतारने का ठेका ग़लत ढंग से दिया गया था और जिन टेकेदारों को यह ठेका दिया गया था, उन की प्रसावधानी के कारण सरकार को लाखों रुपये की शानि हुई; यदि हां, तो सरकार ने इस सम्बन्ध में क्या जानकारी ली है और क्या कार्यवाही की है?

श्री राज बहादुर: ठेकेदारों की नियुक्ति फूड मिनिस्ट्री के द्वारा होती थी ग्रीर चूंकि-उन के ख़िलाफ़ शिकायतें थीं, इस लिए प्रब ठेकेदारी का सिस्टम खत्म कर दिया गया है ग्रीर उस की जगर ग्रब डिपार्टमेंटली यह काम होता है।

श्री बक्षपाल सिंह: क्या यह सही है कि शुरू में मकेनाइजेशन का नाम लिया गया, लेकिन जब समय पर केन नहीं पहुंच सके, तो लेबर ने प्रोटेस्ट किया थ्रीर इस कारण कन्जेस्टियन हो गया? क्या सरकार सही तौर पर बता सकती है कि धनाज उतारने के लिए कितनी जगड़ चािए थ्रीर कितनी जगड़ उस के पास है?

भी राज बहाबुर: जहां तक जेन का ताल्लुक है, उस के बारे में कभी कोई मुश्किल नहीं हुई। सवाल य' था कि जहां जून, जुलाई के महीने में, जब कि बहुत ज्यादा वर्षी होती. है भीर वैसे ही बम्बई, कलकत्ता प्रावि बन्दर-गाहों पर काम करना मुश्किल होता है, भौसतन तीन, साढ़े तीन और बार लाख टन प्रनाज प्राता था, वां उस मौके पर लगभग सवा पांच, साढ़े पाच लाख टन गेहं और पचास हजार टन चावल प्राया और जुलाई में प्राठ लाख टन के करीब गेहूं और पचास हजार टन चावल प्राया। लेकिन मैं बताना बाहता हूं कि बम्बई और कलकत्ता और दूसरी बन्दरगाहों की प्राउटपुट ने मालूम होता है कि घषिक से प्रधिक माला में प्रनाज उठाया गया। बम्बई में प्रश्रेल में 122 हजार टन प्रनाज उठाया।

भी म० ला० हिमेदी: ये फ़िगर्ज स्टेटमेंट में दिये गए हैं।

भी राज बहाबुर: मैं कुलरी बन्दरगाहों का आउटपुट बताना चा ता हूं। प्रप्रैल में 360 हजार टन, जून में 534 हजार टन, जुलाई में 577 : जार टन भीर भगस्त में 594 हजार टन गस्ला उठाया गया, भर्थात् लगभग छः लाख टन के करीब गस्ला उठाया गया, जो कि रिकाई फ़िगर है।

Shri K. D. Malaviya: Why is the stevedore system not done away with?

Shri Raj Bahadur: Stevedores are performing many functions. They provide labour for loading and un-They also act as some sort of financiers or people who pay on behalf of the shippers and shipping -companies the labour charges. They also take deliveries and discharge a number of other functions. system cannot be brushed away one stroke of the pen. As a matter of fact, the entire lot of shipping companies, Indian and foreign, have to be persuaded to accept some alternative service. Otherwise this is the age-old system operating in all countries except a few communist coun-

Shri K. D. Malaviya: Has not

Ceylon done away with the stevedore system?

Mr. Speaker: He has answered the question.

Shri Mohammad Elias: What is the reason for the Government abolishing the contract system, decasualising all labour and taking departmentally all the workers? Because this is the main reason for the bungling in the Calcutta Port. All the employees are recruited by the stevedores and contractors....

Mr. Speaker: He is arguing.

Shri Raj Bahadur: I think it is a matter of a practical and realistic appraisal of the situation. The shipping companies employ labour. They employ labour today through stevedores. Stevedores not only discharge the function of providing labour but also do a number of other functions on behalf of shipping companies. This is a situation where we cannot all of a sudden ask the shipping companies to do away with the stevedores.

Then there is the Dock Labour Board on which are represented the labour unions, the stevedores and the shipping companies. The Chairman of the Port Trust is the Chairman of the Dock Labour Board. The whole thing is working according to a system. Labour is not exploited and cannot be exploited by the stevedores that way.

Shri P. Venkatasubbalah: Is it a fact that due to the hesitancy of Government to come to a quick decision regarding handling cargo by mechanical means or by labour is the reason for the congestion in the ports?

Shri Eaj Bahadur: There is no question of hesitancy or any such thing on the part of Government in introducing the mechanised method for handling foodgrain cargo or other cargo. The question is: when we have a definite system of working through manual labour, can we dispense with all that all at once and evolve a regular system, protecting the interests

of labour by providing them with alternate employment in case they are displaced by mechanisation, and taking other necessary steps?

Shri Thirumala Rao: With regard to part (c) of the question, the hon. Minister was pleased to say that ships are being diverted to Madras Kandla. Have they considered the desirability of diverting them to minor and intermediate ports like Tuticorin, Visakhapatnam and Kakinada, and if so, with what results?

Shri Raj Bahadur: I think the Food Ministry has taken into account a number of factors, the hinterland in which the distribution has to be made, rail and other transport facilities for the purpose, and in the light of these how the distribution should be fashioned out

Shri S. C. Samanta: Is it not a fact that ships carrying imported foodgrains from outside are half unloaded at Haldia port? I want to know whether there was labour trouble.

Shri S. C. Samanta: I want to know whether there was any labour trouble at Haldia, and whether semi-skilled labour was imported from Calcutta to meet the shortage there.

Shri Raj Bahadur: So far as the question of the lightening of these food vessels at Haldia is concerned, it can only be undertaken in the fair weather when the anchorages can be made there. We have to take into account the particular factors involved in it. So far as labour is concerned at least I do not remember that there was any labour trouble in Haldia. For that matter, I think we may congratulate the Member from that region.

Shri Indrajit Gupta: The statement speaks about the unusually heavy arrival of ships in Calcutta port. That is one of the causes of congestion. May I know from the Minister whether, in view of the admitted shortage of berthing facilities in Calcutta port and the complicated berth-968 (Ai) LSD-2.

ing system which obtains there, he has looked into the allegations which have been made about the bungling of the port authorities there to permit so many ships to be bunched up together without having the berthing facilities to accommodate them, instead of arranging for thieir diversion to other ports?

Shri Raj Bahadur: In Calcutta there is absolutely no difficulty about berthing of food vessels. Although four berths are reserved, as many as ten food vessels at a time have been berthed. Against an average of 20 food vessels, 33 were handled in the month of June. So, there can be no question of bungling, unless my hon. friend is so much fascinated by this word to use it over and over again in any context whatsoever.

Shri Indrajit Gupta: I seek your protection. It is his statement which says that there was an unusually heavy arrival of ships.

Shri Raj Bahadur: So far as question of bunching is concerned, the Calcutta port, or for that matter any port, has not so far been responsible for it, because the regulation of the arrivals or the loading at the other end of ships is not in the hands of the port authorities. They load at their convenience and they come. The question is one of practical realities. A much larger quantity foodgrains came in the monsoon months which is the worst period for us. I do not think Calcutta port can be held responsible for that at all.

भी हक्तम चन्द कल्लवायः जो मशीनें मंगाई जा रही हैं सामान उतारने के लिए इन पर कितना खर्चा होगा और इनके फलस्वरूप को मजदर बेकार होंगे उनकी संख्या क्या है ?

भी राज बहाप्र: पम्प लाये जा रहे हैं। जो पूराने पम्प हैं उन में कुछ खराबी है। इसके बसावा उनकी केपेसेडी बी कम है। उनके बास्ते जो कुछ फारेन एक्सचेंज खर्च होगा, उसका बन्दोबस्त किया जाएगा ।

भी हुकम चन्य सख्याय : कितने मजदूर वेकार होंगे ?

भी राज बहाबुर: गल्ला निकालने के बास्ते पम्प लगाये जाते हैं। मजदूरों का उस में डिसप्लेस होने का सवाल पैदा नहीं होता है।

Shri Kapur Singh: Since recurrent arge-scale food imports are now a sermanent feature here, do Government propose to instal automation levices to ensure rapid unloading and ood clearance at these ports?

Shri Raj Bahadur: I have already inswered that question. Automation and mechanisation are very necesary steps. We propose to mechanise for ports as early as possible, but onsistently with the question of embloyment potential which is provided for the people.

Shri Kapur Singh: Automation arrangements are different from nechanisation.

श्री म० सा । हिबेबी: क्या यह सच है कि स्टीबेडी श्रे प्रपने रेट समय समय पर बढ़ाते रहे हैं और मजदूरों को उसका प्रतिफल नहीं देते हैं? जमींदारों को तो ग्रापने कलम की नोक से खत्म कर दिया, क्या ग्राप इन स्टी-बेडी श्री को खत्म नहीं कर सकते हैं?

भी राज बहाबुर: जहां तक इनका सम्बन्ध है, इनके रेट्स वगैर हुं को डाक लेबर बोर्ड के नियंत्रण में रखा जाता है। इसके भ्रतिरिक्त बिना शिपिंग कम्पनियों की मर्जी के वे रेट्स बढ़ा नहीं सकते हैं। शिपिंग कम्पनीज भीर डाक लेबर बोर्ड जितना तम करते हैं, वही वे ले सकते हैं। वे खाली इंटरिमिडियरीज नहीं हैं, मंद्र व खाली इंटरिमिडियरीज होते तो मैं मान लेता। लेबर के भ्रलाचा दूसरे भीर काम वे करते हैं जो शिपिंग कम्पनिया या शिवर्ज भ्रपने भ्राप नहीं कर सकते हैं।

भी कैं वे भालबीय: मैं जानना चाहता हूं कि सीलोन में स्टीबेडोर सिस्टम को हटा दिया गया है या नहीं हटा दिया ग्रायः। वै ?

भी राज बहादुर: सीलोन में हटा दिया' गया है । वट एक दूसरा कंट्री है, इस वास्ते उसके बारे में मैं कुछ नहीं कहना चाटता ।

एक माननीय सदस्यः क्यों?

श्री राज बहाबुर: इसलिए नहीं कहनाः चाहता कि सीलोन में जो पोर्ट ट्रबल्ज हैं, क मेरे ख्याल में सर्वविदित हैं ——

अध्यक्ष महोदयः र्मेनेन सवाल की. इजाजत दी है और नहीं जवाब की।

Shri P. R. Chakraverti: In the context of the experience gained by the abolition of the contract system in Calcutta port, may I know whether Government has now given up the idea of introducing mechanical loading?

Shri Raj Bahadur: We have not given up the idea of mechanical loading; it has to be adopted and introduced by regular and systematic stages.

State Trading in Foodgrains

Shri Vishram Prasad:
Dr. Saradish Roy:
Dr. Ranen Sen:
Shri Dinen Bhattacharya:
Shri Bameshwar Tantia:
Shri Bishanohander Seth:
Shri B. P. Yadava:
Shri P. Venkatasubbaiah:
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Dhaon:

Shri Dhaon:
Shri Phaon:
Shri Yashpal Singh:
Shri D. C. Sharma:
Shri S. M. Banerjee:
Shri P. C. Borooah:
Shri P. R. Chakraverty.
Shri Vidya Charan Shukla:
Shri Bade:
Shri Daji:

Shri A. S. Saigal: Shrimati Renu Chakravertty: